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Cr1.A.No. 241 OF 1998
ITEM No.106

Court No. 5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL Nos.241 OF 1998

CHANDA & ORS. Appellant (s)

VERSUS

STATE OF U.P. & ANR. Respondent (s)

Date : 09/03/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. M Mohsin Israily, Adv. for
Ms. Sangeeta Kumar, Adv.

For Respondent(s)Mr. Prashant Chaudhary, Adv. for
Mr. Jatinder Kr. Bhatia, Adv.

UPON hearing counsel the Court made the following

O R D E R

At the request of learned counsel for the appellants this matter is finally adjourned by two weeks.

(D.L.Chugh) (Vijay Aggarwal)
AR-cum-PS Court Master